

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3706
TO BE ANSWERED ON 11th AUGUST, 2023**

MEDICAL EDUCATION

**3706. SHRI MANOJ KOTAK:
SHRI L.S. TEJASVI SURYA:
SHRI NAMA NAGESWARA RAO:
DR. UMESH G. JADHAV:
SHRIMATI RAKSHA NIKHIL KHADSE:
SHRI PRATHAP SIMHA:
DR. M.P. ABDUSSAMAD SAMADANI:
SHRI ANNASAHEB SHANKAR JOLLE:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of medical graduates passed out from All India Institute of Medical Sciences (AIIMS) in the country during the last five years and the current year;
- (b) the number of MBBS/medical PG seats allocated to each of the new medical colleges sanctioned during the last five years and the current year;
- (c) the details of the funds allocated and released for the construction and establishment of new medical colleges sanctioned during the last five years and the current year, State/UT-wise and college wise;
- (d) the details of the budgetary allocation made by the Government to enhance medical education along with its utilization during the last five years and the current year, State/UT-wise;
- (e) the steps taken/proposed to be taken by the Government to increase access to affordable medical education and to stop the brain drain of medical graduates/postgraduates from the country; and
- (f) whether the Government proposes to increase the number of medical colleges and seats in allied institutions to bridge the gap and meet the shortage of doctors and paramedics in the country and if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (f): Details of the number of Medical Graduates who has passed out from all India Institute of Medical Sciences (AIIMS) across the nation during the last 5 years and current years are as under:

S No.	AIIMS	2018	2019	2020	2021	2022	2023
1	Delhi	66	73	74	75	103	-
2	Bhopal	100	99	98	99	71	24
3	Bhubaneswar	100	99	97	98	83	-
4	Jodhpur	73	104	99	99	91	25
5	Patna	98	66	98	100	95	97
6	Raipur	100	87	98	98	86	-
7	Rishikesh	-	116	11	195	81	22

The Government has increased number of medical colleges and subsequently increased MBBS seats. There is an increase of 82% in medical colleges from 387 before 2014 to 704 as of now. Further, there is an increase of 110% in MBBS seats from 51,348 before 2014 to 1,07,948 as of now, there is also an increase of 117% in PG seats from 31,185 before 2014 to 67,802 as of now. The State-wise details of MBBS and PG seats available in the country in 2017-18, 2022-23 and in 2023-24 as of now are at Annexure-I & II.

The Ministry of Health & Family Welfare administers a Centrally Sponsored Scheme (CSS) for 'Establishment of new medical colleges attached with existing district/referral hospitals' with preference to underserved areas and aspirational districts, where there is no existing Government or private medical college with fund sharing between the Centre and State Governments in the ratio of 90:10 for North Eastern and Special Category States and 60:40 for others. Under the Scheme, a total of 157 Government medical colleges have been approved in three phases. During the last five years, 101 medical colleges have been approved under the Scheme. The details are at Annexure-III.

In order to make medical education affordable in the country, the National Medical Commission (NMC) Act, 2019 provides for framing of guidelines for determination of fees and all other charges in respect of fifty percent (50%) of seats in private medical institutions and deemed to be universities which are governed under provisions of the Act. Accordingly, NMC has framed the guidelines and the same were issued on 03.02.2022.

The Government has taken various measures/steps to augment the medical education facilities and doctors and to improve the medical standards in the country include: -

- i. Centrally Sponsored Scheme (CSS) for establishment of new medical colleges by upgrading district/ referral hospital under which 157 new medical colleges have been approved, out of which 107 are already functional.

- ii. CSS for strengthening/ upgradation of existing State Government/ Central Government medical colleges to increase the number of MBBS (UG) and PG seats.
- iii. Under “Upgradation of Government medical colleges by construction of Super Specialty Blocks” of PMSSY scheme, a total of 75 projects have been approved, of which 62 projects are complete.
- iv. Under the Central Sector Scheme for setting up of new AIIMS, 22 AIIMS have been approved. Undergraduate courses have started in 19 of these.
- v. Relaxation in the norms for setting up of medical college in terms of requirement for faculty, staff, bed strength and other infrastructure.
- vi. DNB qualification has been recognized for appointment as teaching faculty to take care of shortage of faculty.
- vii. Enhancement of age limit for appointment/ extension/ re-employment against posts of teachers/dean/principal/ director in medical colleges upto 70 years.

The Central Government enacted the National Commission for Allied and Healthcare Professionals (NCAHP) Act, 2021 on 28th March, 2021 for regulating the education and services of the allied and healthcare professionals; assessment and rating of all allied and healthcare institutions to ensure uniform standards and quality assurances; maintenance of live National and State Registers for registration of all allied and healthcare professionals.

Annexure-I

The State-wise detail of medical colleges along with MBBS seats available in the country in 2017-18, 2022-23 and 2023-24 as of now

S. N o.	Name of the State/UT	2017-18		2022-23		2023-24	
		Number of colleges	Number of seats	Number of colleges	Number of seats	Number of colleges	Number of seats
1	Andaman & Nicobar Islands	1	100	1	100	1	114
2	Andhra Pradesh	31	4750	32	5485	37	6435
3	Arunachal Pradesh	0	0	1	50	1	50
4	Assam	6	726	10	1250	13	1550
5	Bihar	14	1450	20	2415	21	2665
6	Chandigarh	1	100	1	150	1	150
7	Chhattisgarh	10	1200	14	1765	14	2005
8	Dadra & Nagar Haveli	0	0	1	150	1	177
9	Delhi	9	1173	10	1497	10	1497
10	Goa	1	150	1	180	1	180
11	Gujarat	24	3830	36	6200	39	6900
12	Haryana	11	1450	13	1760	15	2185
13	Himachal Pradesh	6	650	8	920	8	920
14	Jammu & Kashmir	4	500	10	1147	12	1347
15	Jharkhand	3	350	9	930	9	980
16	Karnataka	57	8845	67	10745	70	11695
17	Kerala	34	4150	32	4355	33	4655
18	Madhya Pradesh	19	2700	25	4080	27	4650
19	Maharashtra	50	7270	63	9995	67	10745
20	Manipur	2	200	4	475	4	525
21	Meghalaya	1	50	1	50	1	50
22	Mizoram	0	0	1	100	1	100
23	Nagaland	0	0	0	0	1	100
24	Orissa	10	1450	15	2325	17	2525
25	Puducherry	9	1350	9	1630	9	1830
26	Punjab	10	1275	12	1750	12	1800
27	Rajasthan	17	2750	30	4405	35	5575
28	Sikkim	1	100	1	150	1	150
29	Tamil Nadu	49	6850	71	10825	74	11600
30	Telangana	25	3650	41	6040	56	8540
31	Tripura	2	200	2	225	2	225
32	Uttar Pradesh	47	6349	67	9053	68	9705
33	Uttarakhand	7	900	8	1150	8	1150
34	West Bengal	18	2700	32	4725	35	5175

Annexure-II

The State-wise detail of medical colleges along with PG Medical seats available in the country in 2017-18, 2022-23 and 2023-24 as of now

Sl. No.	State/UT	2017-18	2022-23	2023-24
1	Andhra Pradesh	1782	2807	3525
2	Assam	518	738	738
3	Bihar	600	1139	1212
4	Chandigarh	546	565	584
5	Chhattisgarh	119	558	579
6	Delhi	2527	2868	2950
7	Goa	107	131	135
8	Gujarat	1962	2432	2875
9	Haryana	468	729	886
10	Himachal Pradesh	223	342	356
11	Jammu & Kashmir	434	608	656
12	Jharkhand	215	263	270
13	Karnataka	3956	5984	6402
14	Kerala	1417	1850	1917
15	Madhya Pradesh	845	1913	2352
16	Maharashtra	3820	5677	6043
17	Manipur	201	241	255
18	Meghalaya	22	35	37
19	Odisha	646	1168	1234
20	Pondicherry	618	927	1017
21	Punjab	702	754	788
22	Rajasthan	1398	2873	1867
23	Sikkim	22	34	34
24	Tamil Nadu	2960	4830	5082
25	Telangana	1622	2652	2976
26	Tripura	30	85	91
27	Uttar Pradesh	2002	3772	4169
28	Uttarakhand	212	1811	1827
29	West Bengal	1441	2004	2080

Annexure-III

Details of 101 Medical Colleges approved under Centrally Sponsored Scheme for ‘Establishment of new Medical Colleges attached with existing District/Referral Hospitals’

State/UT	Sl. No.	Districts	Phase	Approval Date	Approved Cost	Central Share 60% (90% for NE)	Total Central Share Released
Andhra Pradesh	1	Machilipatnam	P-III	19.02.2020	325	195	100
	2	Piduguralla	P-III	19.02.2020	325	195	100
	3	Paderu	P-III	19.02.2020	325	195	103.04
Assam	4	Kokrajhar	P-III	19.02.2020	325	292.5	242.5
Bihar	5	Samastipur	P-I	31.01.2019	189	113.40	113.4
	6	Sitamarhi	P-II	25.09.2019	250	150	150
	7	Jhanjharpur	P-II	25.09.2019	250	150	150
	8	Siwan	P-II	21.09.2020	250	150	150
	9	Buxar	P-II	25.09.2019	250	150	150
	10	Jamui	P-II	25.09.2019	250	150	150
Chhattisgarh	11	Korba	P-III	19.02.2020	325	195	90
	12	Mahasamund	P-III	19.02.2020	325	195	90
	13	Kanker	P-III	19.02.2020	325	195	90
Gujarat	14	Narmada	P-III	13.01.2020	325	195	136
	15	Navsari	P-III	13.01.2020	325	195	136
	16	Panchmahal	P-III	28.07.2020	325	195	136
	17	Porbandar	P-III	13.01.2020	325	195	136
	18	Morbi	P-III	26.11.2020	325	195	106
Jharkhand	19	Koderma	P-II	12.09.2018	250	150	150
	20	Chaibasa	P-II	15.06.2018	250	150	150
Jammu & Kashmir	21	Udhampur	P-III	27.09.2019	325	292.5	150
	22	Handwara (Distt. Kupwara)	P-III	25.11.2019	325	292.5	173
Karnataka	23	Chikkamagaluru	P-III	18.10.2019	325	195	195
	24	Haveri	P-III	18.10.2019	325	195	195
	25	Yadgiri	P-III	18.10.2019	325	195	195
	26	Chikkaballapura	P-III	19.02.2020	325	195	195
Madhya Pradesh	27	Satna	P-II	15.06.2018	250	150	150
	28	Mandla	P-III	25.11.2019	325	195	50
	29	Rajgarh	P-III	25.11.2019	325	195	50
	30	Neemuch	P-III	25.11.2019	325	195	50
	31	Mandsaur	P-III	25.11.2019	325	195	50
	32	Sheopur	P-III	25.11.2019	325	195	50
	33	Singrauli	P-III	19.02.2020	325	195	50
Ladakh	34	Leh	P-III	27.09.2019	325	292.50	127
Maharashtra	35	Nandurbar	P-III	19.02.2020	325	195	150
Manipur	36	Churachandpur	P-III	19.02.2020	325	292.5	242.5

State/UT	Sl. No.	Districts	Phase	Approval Date	Approved Cost	Central Share 60% (90% for NE)	Total Central Share Released
Nagaland	37	Mon	P-III	28.07.2020	325	292.50	242.50
Odisha	38	Jajpur	P-II	08.08.2019	250	150	150
	39	Kalahandi	P-III	19.02.2020	325	195	100
Punjab	40	SAS Nagar	P-I	04.05.2018	189.00	113.40	113.40
	41	Kapurthala	P-III	25.11.2019	325	195	50
	42	Hoshiarpur	P-III	13.01.2020	325	195	50
Rajasthan	43	Dholpur	P-II	15.06.2018	250	150	150
	44	Alwar	P-III	27.09.2019	325	195	100
	45	Chittorgarh	P-III	27.09.2019	325	195	100
	46	Karauli	P-III	27.09.2019	325	195	100
	47	Shri Ganganagar	P-III	27.09.2019	325	195	100
	48	Sirohi	P-III	27.09.2019	325	195	100
	49	Bundi	P-III	27.09.2019	325	195	100
	50	Hanumangarh	P-III	25.11.2019	325	195	100
	51	Dausa	P-III	25.11.2019	325	195	100
	52	Baran	P-III	13.01.2020	325	195	100
	53	Bansawara	P-III	25.11.2019	325	195	100
	54	Jaisalmer	P-III	27.09.2019	325	195	100
	55	Nagaur	P-III	27.09.2019	325	195	100
	56	Sawai Madhopur	P-III	25.11.2019	325	195	100
	57	Tonk	P-III	25.11.2019	325	195	100
58	Jhunjhunu	P-III	25.11.2019	325	195	100	
Sikkim	59	Gangtok	P-II	25.06.2018	250	225	225
Tamil Nadu	60	Tiruppur	P-III	18.10.2019	325	195	195
	61	Nilgiris	P-III	18.10.2019	325	195	195
	62	Ramanathapuram	P-III	18.10.2019	325	195	195
	63	Namakkal	P-III	18.10.2019	325	195	195
	64	Dindigul	P-III	18.10.2019	325	195	195
	65	Virudhunagar	P-III	18.10.2019	325	195	195
	66	Krishnagiri	P-III	25.11.2019	325	195	195
	67	Tiruvallur	P-III	25.11.2019	325	195	195
	68	Nagapattinam	P-III	25.11.2019	325	195	195
	69	Ariyalur	P-III	13.01.2020	325	195	195
	70	Kallakurichi	P-III	13.01.2020	325	195	195
Uttar Pradesh	71	Etah	P-II	25.06.2018	250	150	150
	72	Hardoi	P-II	25.06.2018	250	150	150
	73	Pratapgarh	P-II	15.06.2018	250	150	150
	74	Fatehpur	P-II	25.06.2018	250	150	150

State/UT	Sl. No.	Districts	Phase	Approval Date	Approved Cost	Central Share 60% (90% for NE)	Total Central Share Released
	75	Siddharthnagar (Domariyaganj)	P-II	25.06.2018	250	150	150
	76	Deoria	P-II	18.07.2018	250	150	150
	77	Ghazipur	P-II	25.06.2018	250	150	150
	78	Mirzapur	P-II	25.06.2018	250	150	150
	79	Bijnaur	P-III	27.09.2019	322.79	193.67	193.67
	80	Kushinagar	P-III	27.09.2019	325	195	195
	81	Sultanpur	P-III	18.10.2019	324.98	194.99	194.99
	82	Gonda	P-III	18.10.2019	325	195	195
	83	Lalitpur	P-III	18.10.2019	325	195	195
	84	Lakhimpur Kheri	P-III	25.11.2019	324.22	194.53	194.53
	85	Chandauli	P-III	25.11.2019	325	195	195
	86	Bulandshahar	P-III	25.11.2019	325	195	195
	87	Sonbhadra	P-III	25.11.2019	325	195	195
	88	Pilibhit	P-III	25.11.2019	325	195	195
	89	Auraiya	P-III	25.11.2019	325	195	195
	90	Kanpur Dehat	P-III	25.11.2019	323.42	194.05	194.05
	91	Kaushambi	P-III	25.11.2019	325	195	195
	92	Amethi	P-III	09.03.2020	325	195	100
Uttarakhand	93	Rudrapur, Distt. U.S. Nagar	P-III	13.01.2020	325	292.50	292.50
	94	Pithoragarh	P-III	19.02.2020	325	292.50	292.50
	95	Haridwar	P-III	19.02.2020	325	292.50	292.50
West Bengal	96	Barasat	P-II	12.09.2018	250	150	150
	97	Uluberia	P-II	02.09.2020	250	150	150
	98	Arambagh	P-II	04.05.2018	250	150	150
	99	Jhargram	P-II	12.09.2018	250	150	150
	100	Tamluk	P-II	12.09.2018	250	150	150
	101	Jalpaiguri	P-III	13.01.2020	325	195	73.57